COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2012

Dated: 15th January, 2014

Punjab Bio – Mass Pvt. Ltd. ... **Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : None.

Counsel for the Respondent(s) : None.

ORDER

There was no sitting of the Bench on 14th January, 2014 on account of Makar Sankranti.

Matter is fixed for hearing on 27.01.2014.

Court Master

rkt